

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SHIVPURI WATER INFRASTRUCTURE PRIVATE LIMITED

RELEVANT PARTICULARS

1	Name of corporate debtor	Shivpuri Water Infrastructure Pvt. Ltd.
2	Date of incorporation of corporate debtor	28th August, 2009
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad, India, under the Companies Act, 1956
4	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U41000GJ2009PTC057906
5	Address of the registered office and principal office (if any) of corporate debtor	Building No.9, Sigma Corporate, Behind Rajpath Club, Off S.G. Road, Bodakdev, Ahmedabad Ahmedabad GJ 380054
6	Insolvency commencement date in respect of corporate debtor	8th January, 2020 (Order received date 13th January, 2020)
7	Estimated date of closure of insolvency resolution process	5th July, 2020
8	Name and registration number of the insolvency professional acting as interim resolution professional	Name- Prawincharan Prafulcharan Dwary Reg No- IBBI/IPA-002/IP-N00331/2017-2018/10937
9	Address and e-mail of the interim resolution professional, as registered with the Board	407, Akchhat Tower, PakwanCross Road, S.g. Highway, Bodakdev, Ahmadabad, Gujarat 380015 dwaryprawin@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	9B, Vardan Tower, Nr. Vimal House, Lakhudi Circle, Navrangpura, Ahmadabad, Gujarat -380014 dwaryprawin@gmail.com
11	Last date for submission of claims	27th January, 2020
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14	(a) Relevant Forms and (b) Details of authorized representatives Are available at:	(a) www.ibbi.gov.in (b) NOT APPLICABLE



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Shivpuri Water Infrastructure Pvt. Ltd.** on **8th January, 2020** (Order received date 13th January, 2020)

The creditors of **Shivpuri Water Infrastructure Pvt. Ltd.** are hereby called upon to submit their claims with proof on or before **27th January, 2020** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Prawincharan Prafulcharan Dwary
Interim Resolution Professional

Date: 16th January, 2020
Place: Ahmedabad

Reg No- IBBI/IPA-002/IP-N00331/2017-2018/10937